

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/ 2017	-	To offer comments on RD Report	230/ 232	SJD Advisory Services Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Saji P. John	Petitioner	
2.	B. Rajan	Petitioner	B. Rajan

ORDER

Counsel for Petitioner is present. He reported that, he has already filed comments on R.D. report in the registry along with annexure. Smt. M.R Sinchana, Standing Counsel for ROC & RD is absent. List it on 30/01/2018.


Member (T)


Member (J)